COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 307 OF 2016 & IA NO. 636 OF 2016

Dated: 6th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Subhash Infraengineers Pvt. Ltd. & Anr.Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Aditya Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>07.11.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd